

National Company Law Tribunal

Allahabad Bench

CP NO. 25/2016

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018**

NAME OF THE COMPANY: Mind Makers Communications Pvt Ltd vs.
SECTION OF THE COMPANIES ACT/ I & B CODE: Octagon Builders and Promoters Pvt
434 & 439 of the Companies Act
of 1956

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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CP NO.25/2016

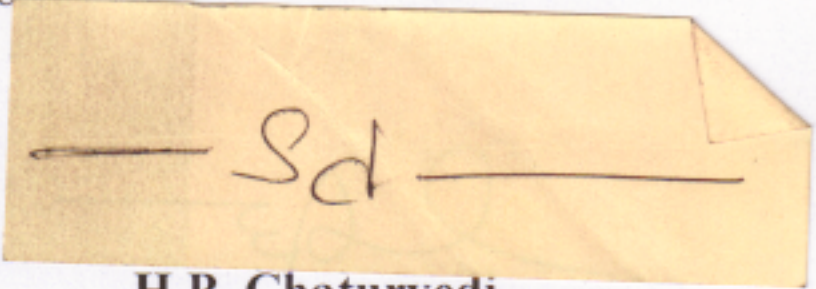
The present case is received as a transferred case from the Hon'ble High Court, which relate to the winding up of the respondent company. In view of this the registry is directed to issue a formal notice to both the parties on given address in the record as well as through their respective counsels. Further, the notice to be issued to the Central Government through the office of OL, Allahabad.

The petitioner/petitioner counsel is further directed to serve a spare copy of the present company petition to the Central Government through the office of OL, Allahabad.

The matter to be listed on 16th February, 2018

Dated:17.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)